

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1029

ANSWERED ON:30.07.2010

DEVELOPMENT OF RENEWABLE ENERGY SOURCES

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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the schemes being implemented in the country for the development of new and renewable energy in the country, scheme-wise;
- (b) the extent to which the target fixed for power generation from the renewable sources of energy during the Eleventh Five Year Plan has been achieved so far, sources wise;
- (c) the details of the funds allocated by the Government for development of these sources of energy during the said period; and
- (d) the other steps taken by the Government for the promotion of these sources of energy in the country?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a): The Ministry has several promotional schemes / programmes for development of renewable energy in the country. Details thereof are given in Annexure-I.

(b): A target of 12,229 MW grid interactive renewable power generation capacity addition has been set during the 11th Plan period, against which around 6917 MW grid interactive renewable power generation capacity has been added during the first three years and three months upto 30.06.2010. Source-wise break-up of the targets and achievements are given in Annexure-II.

(c): An outlay of Rs.4,000 crore has been allocated by the Union Government for development and deployment of renewable energy sources during the 11th Plan period.

(d) : The Government has taken several steps and measures for the development and promotion of renewable energy sources throughout the country. These include the following:

- # Fiscal and financial incentives, such as, capital/ interest subsidy, accelerated depreciation, nil/ concessional excise and customs duties;
- # Preferential tariff for grid interactive renewable power in most potential States following the provisions made under the National Electricity Policy 2005 and National Tariff Policy 2006;
- # Directives under Electricity Act 2003 to all States for fixing a minimum percentage for purchase of electricity from renewable energy sources taking into account local factors
- # Normative guidelines by CERC for fixation of such preferential tariffs.
- # Generation Based Incentives Scheme for Wind Power to attract private investment by Independent Power Producers not availing Accelerated Depreciation benefit.
- # Jawaharlal Nehru National Solar Mission has been initiated recently to give a boost to deployment of solar energy systems, solar photovoltaic as well as solar thermal, with an approved target for the first phase upto March 2013 of 1,100 MW of grid connected solar power plants, 200 MW capacity equivalent off-grid solar applications and 7 million square metre solar thermal collector area.

Other steps taken include support for sector specific seminars/ workshops/ training programmes and creation of publicity and awareness through electronic and print media on the need and usefulness of renewable energy.